

Name of the Corporate Debtor: Rational Buildcon Private Limited ; Date of commencement of CIRP: December 05, 2018; List of creditors as on: December 05, 2018 updated for claims/additional information received up to March 25, 2025															
List of secured financial creditors (other than financial creditors belonging to any class of creditors)															(Amount in Rs.)
Sl. No.	Name of creditor	Identification No.	Details of claim received			Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Assets Care & Reconstruction Enterprise Limited (assigned by Edelweiss Asset Reconstruction Company Limited)	CIN: U67100MH2007PLC174759	20.12.2018	3,28,09,74,935.00	3,28,09,74,935.00	Secured	3,28,09,74,935.00	3,28,09,74,935.00	No	88.80%	0	0	0	0	Note 1
2	Edelweiss Finvest Private Limited	CIN: U65993MH2006PTC164007	20.12.2018	41,38,31,772.00	41,38,31,772.00	Secured	41,38,31,772.00	-	No	11.20%	0	0	0	0	
3	IL&FS Financial Services Ltd	CIN: U65990MH1995PLC093241	31.12.2018	4,58,03,24,147.00	-	--	--	--	--	--	0	0	4,58,03,24,147.00	0	--
Total				8,27,51,30,854.00	3,69,48,06,707.00		3,69,48,06,707.00	3,28,09,74,935.00		100.00%	#REF!	#REF!	4,58,03,24,147.00	-	

Note: An intimation letter was submitted on February 19, 2025 and subsequent registered assignment agreement dated February 07, 2025 submitted on March 24, 2025 by Edelweiss Asset Reconstruction Company Limited ("EARC"), Financial Creditor and one of the members of CoC having voting share of 25.0898% intimating assignment of debt by EARC to Assets Care & Reconstruction Enterprise Limited ("ACRE"), pursuant to Assignment agreement dated February 07, 2025. Further intimation of transfer was received from ACRE on February 17, 2025 vide letter dated February 14, 2025. Subsequently, the terms of assignment i.e. The Registered Assignment Agreement has been submitted ACRE on March 20, 2025. The List of Creditors has been updated accordingly.